

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 13 OF 2017
AND
APPEAL NO. 219 OF 2017

Dated: 16th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 13 OF 2017

Indian Wind Power Association (IWPA) Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

APPEAL NO. 219 OF 2017

M/s Green Energy Association Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parphay Deep Shah
Mr. Sharansh Shaw
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. Buddy A. Ranganadhan
Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. R.K. Thukral for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.08.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member